

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF FISHERIES

**LOK SABHA**  
UNSTARRED QUESTION No.1796  
TO BE ANSWERED ON 2<sup>ND</sup> JULY, 2019

**Losses to Fishermen Due to Severe Weather**

1796. SHRI N.K. PREMACHANDRAN:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether the Government proposes to provide system for the rehabilitation of fisherfolk who lost their house and property during severe weather, if so, the details of the action taken thereon;
- (b) whether it has come to the notice of the Government that fisherfolk lost their fishing equipment due to severe weather, if so, the details of action taken by the Government for providing fishing equipment;
- (c) whether the Government proposes to supply foodgrains free of cost to the fisherfolk during the monsoon trawling season, if so, the details of the action taken in this regard; and
- (d) the initiative taken by the Government for ensuring the welfare of traditional fisherfolk?

**ANSWER**

**THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING:**

**(SHRI PRATAP CHANDRA SARANGI)**

(a) & (b) As per the input received from Disaster Management Division of Ministry of Home Affairs, the primary responsibility for disaster management rests with the State Governments. The Central Government extends all possible logistics and financial supports to the States to supplement their efforts to meet the situation effectively. Hence, the respective State Governments are required to suitably address/undertake all necessary measures for rehabilitation of fisherfolk who lost their house and property including fishing equipment during severe weather.

(c) No, Sir. The Department of Fisheries does not have any proposal to supply food grains free of cost to the fisherfolk during the monsoon trawling season.

(d) The Department of Fisheries has taken the following initiatives for welfare of fisherfolk. Assistance is provided to the fisherfolk under the component of National Scheme for Welfare of Fishermen of the Blue Revolution Scheme for activities like (i) personal accident insurance, (ii) saving-cum-relief during fishing ban period, (iii) construction of low cost houses to fishermen and (iv) provision for drinking water and community centres for fisherfolk. Assistance is also provided under Blue Revolution Scheme for (i) motorization of traditional craft, (ii) safety of fishermen at Sea, (iii) procurement of FRP boats by traditional/artisanal fishermen (iv) construction of resource specific deep sea fishing vessels and (v) capacity building and training to fisherfolk.

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